

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 20262- JK (LD) of 2025
DATED:- 22 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

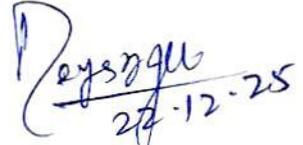
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated 22.12.2025

No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.20262–JK (LD) of 2025 dated 22.12.2025

S.No	Title of the Case	OIC
1	CP No. 177/2025 in TA No 3764/2021 titled Ashok Kumar Vs Shri M. Raju	Dr Sanjay Sharma, Deputy (Dentistry) Director Health Services Jammu
2	WP No. 1529/2020 titled M/s Dhanwantri Medical Agencies Vs UT of Jk & Ors.	
3	OA No. 671/2025 titled Dr Anayat Ali Rather Vs UT of Jk & Ors.	Dr Ramesh Kumar, Medical Officer (Ayush) J&K
4	WP(C) No. 1565/2024 titled Mohit Sharma and Ors vs UT of Jk & Ors.	Dr Harjeet Rai State Nodal Officer, NHM-J&K Mobile No. 9419134458 Email: harjeet.raims@jk.gov.in
5	OA No.823/2025 titled Bhajan Kour Vs UT of JK & Ors	Dr. Jahangir Bakshi Director Health Services, Kashmir Mobile No. 7006421578 Email: dhsklegal2@gmail.com
6	T.A. No. 5703/2021 titled Dr Azhar Jan Battoo Vs UT of Jk & Ors.	
7	WP (C) No. 1232/2025- titled Mohammad Muzamil Wani Vs U.T of J&K and Ors.	Ms. Tahleela Asmat, JKAS Chief Account Officer, GMC-Srinagar Mob. No. 7889647409 Email: caogmcsgr@gamil.com
8	WP(C) No. 2546/2025 -titled M/S Takbeer Pharma & Surgicals Vs U.T of 1&K and Ors	Dr. Ab Rahid Para, Medical Superintendent, Government Children Hospital, Srinagar Mob. No. 9906627772 Email: mschildrenhospital@gmcs.ac.in
9	WP(C) No. 2750/2025 Dr. Archana Yadav Vs U.T of J&K and Ors.	Dr. Mohammad Saleem Itoo, Deputy Registrar Academics, GMC-Srinagar Mob. No. 7006923978 Email: registraracademics@gmcs.ac.in
10	O.A No. 1263/2025, Shafeeq Ahmad Pandit Vs U.T of J&K and Ors	Mr. Bashir Ahmad Bhat (JKAS) Personal Officer, GMC Srinagar Mobile No. 9906637889 Email: poahgmcsgr@gmail.com

Neysrogu

Jm